


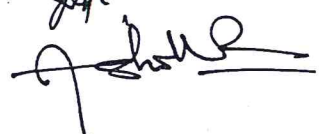
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

✓ APPLICATION NUMBER :
PETITION NUMBER : CP/203/2017
NAME OF THE PETITIONER(S) : E. RANGA RAO
NAME OF THE RESPONDENT(S) : THE COIMBATORE COSMOPOLITN CLUB
UNDER SECTION : 213

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	K. S. Karthik Raja	Counsel for Petitioner.	
2.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Respondents	

ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time to file counter. Time is extended at request. Put up on 18.01.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc